

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE

**CP (IB) No.283/9/HDB/2022**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

VSA Infra Projects Private Limited

**...Operational Creditor**

**Vs**

KLSR Infratech Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Smt. Mummaneni Vazra Laxmi for the Operational Creditor present.  
Ld. Counsel for the Corporate Debtor present.

Counter not filed, despite availing more than 3 weeks' time. At request 3 days' time is granted on condition that if counter is not filed within 3 days opportunity stands forfeited.

List the matter for hearing on 05.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**